

**DIVISION BENCH**

**O-117**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/837(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> February, 2021, 10:30 A.M**

Name of the Company	PODDAR BUSINESS PVT LTD Vs. SHRI KRISHNA AGRI PROJECT PVT LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

1. When the Bench assembled today, it was brought to our notice by Mr. Jishnu Saha, Learned Senior Counsel that the Hon'ble Mr. Justice Ashis Kumar Chakraborty, sitting judge of the High Court at Calcutta had passed away on 30/01/2021 and that judicial proceedings be adjourned as a mark of respect to the departed soul. Respecting the sentiments expressed, Court proceedings are adjourned today.

2. List this matter on 26/03/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**